

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 02-03-2026 To 04-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	384/2026	NIRMAL BISWAS Mobile:9339848781 Email:ASITBHATTACHARYA4@GMAIL.COM	ASIT KR. BHATTACHARYA	23-03-2026	RESPONDENT NO. 1 PIN CODE MISSING
2	CO	777/2026	SHABITRI DEBI SHAW Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	23-03-2026	WRONG CASE NO WRITTEN ON PETITION
3	CO	779/2026	PIYALI DAS RANA Mobile:9830718431 Email:TANMOYKHANRANA@GMAIL.COM	TANMOY KHAN	23-03-2026	WRONG LOWER COURT CASE NO WRITTEN ON PETITION
4	CO	780/2026	SUBHO NANDY Mobile:9674573163 Email:RITAPATRAADV@GMAIL.COM	RITA PATRA	23-03-2026	WRONG LOWER COURT DISTRICT MENTIONED ON PETITION
5	CO	789/2026	NAJMA KHATUN AND ORS Mobile:9635089912 Email:BERA.ARIJIT5@GMAIL.COM	ARIJIT BERA	23-03-2026	PRAYER PORTION IS NOT CLEAR
6	CO	796/2026	SHYAMAL DEY Mobile:8910456293 Email:NISTARMOLLA786@GMAIL.COM	NISTAR MOLLA	23-03-2026	wrong lower court district name
7	CO	798/2026	CYGNUS INVESTMENT AND FINANCE PRIVATE LIMITED Mobile:7003720802 Email:ARITRAPALIT.ADVOCATE@GMAIL.COM	ARITR PALIT	23-03-2026	CERTIFIED COPY AND VAKA SHOULD BE ANNEXED WITH THE LAST VOLUME
8	CRA (DB)	118/2026	KHAMIR KHAN Mobile:9836406538 Email:ADV.ANIRBAN.DAS@GMAIL.COM	ANIRBAN DAS	23-03-2026	DECLARATION OF THE LD ADVOCATE NOT FOUND
9	CRA (DB)	119/2026	SOYEL GAYALI AND ANR. Mobile:9733923019 Email:ASRAFMANDAL79@GMAIL.COM	Asraf Mandal	23-03-2026	NAME OF THE APPELLANT NO 2 NOT MATCHED
10	CRA (DB)	121/2026	SHUBHANKAR HALDER @ SUBHANKAR HALDER Mobile:9830185441	AMAJIT DE	23-03-2026	APPELLANT NAME DOES NOT MATCHED
11	CRM (A)	674/2026	PREM SENAPATI @ PRASANTA SENAPATI AND ORS.	SOURAV SAMANTA	23-03-2026	AGES OF ALL PETITIONERS NOT MENTIONED

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			Mobile:9090991000 Email:ARNABNEOGI19@GMAIL.COM			
12	CRM (A)	677/2026	XXXXXXX Mobile:9830809638 Email:BHASKARHUTAIT@GMAIL.COM	BHASKAR HUTAIT	23-03-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AND REMOVE PROPERLY PETITION AND ANNEXURES
13	CRM (A)	691/2026	DHRETINATH SARKAR AND ANR. Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM	SUMANTA DAS	23-03-2026	C.M.C. ORDER DATE WRONGLY MENTIONED IN 1ST PARA
14	CRM (A)	693/2026	SANDIP PRADHAN AND ORS. Mobile:8420330060 Email:NGHOSH37@GMAIL.COM	LABANI SIKDER	23-03-2026	MENTION HONBLE HIGH COURT CASE DETAILS FOR PETITIONER NO 1 TO 5 IN 1ST PARA
15	CRM (A)	695/2026	SHYAMAL KUNDU Mobile:9073178130 Email:ROHANBAVISHI39@GMAIL.COM	ROHAN BAVISHI	23-03-2026	P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH ORDER COPIES OF LD TRIAL COURT
16	CRM(M)	577/2026	WASHIM AKRAM @ MD. WASIM AKRAM Mobile:9674677962 Email:MSOMA.LAW@GMAIL.COM	SOMA MAL	23-03-2026	LD TRIAL COURT REJECTION DATE MENTIONED IN PETITION NOT AMTCHING WITH CERTIFIED COPY
17	CRM(M)	578/2026	DURGESH MONDAL AND ANR. Mobile:9735242107 Email:SHABANAHASIN@GMAIL.COM	SHABANA HASIN	23-03-2026	P.S. NAME WRONGLY MENTIONED IN PRAYER PARA
18	CRM(M)	581/2026	BISHNUPADA PRAMANIK Mobile:9831114667 Email:GHOSHSAMPURNA8@GMAIL.COM	SAMPURNA GHOSH	23-03-2026	SIGNATURE OF LD ADVOCATE IS REQUIRED ON THE LETTER ADDRESSED TO LD PUBLIC PROSECUTOR
19	CRM(M)	582/2026	RUPA BAURI Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM	APURBA KUMAR DATTA	23-03-2026	MENTION OTHER C.M.C. NO i.e. C.M.C. 905/2025 IN 1ST PAGE AND MENTION ORDER DATE AND CMC 905/2025 NUMBER IN PRAYER PARA
20	CRM (NDPS)	405/2026	AKIBUR MIAH @ AQUIBUR MIYA Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	23-03-2026	WRONG DECLARATION IN 1ST PARA
21	CRM (NDPS)	406/2026	MUZAMAL MIAH Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	23-03-2026	REJECTION DATE OF LD TRIAL COURT MISMATCHES IN 1ST PAGE AND 1ST PARA
22	CRR	1006/2026	ABDUL KALAM KHAN AND OTHERS Mobile:9674032461 Email:ABHIJITLAWWORLD@GMAIL.COM	ABHIJIT GHOSH	23-03-2026	VICTIM IDENTITY DISCLOSED IN THE PETITION.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
23	CRR	1014/2026	MOHAN CHANDRA DAS @ MADAN PRAMANICK Mobile:9123930781	GOPAL KRISHNA SARKAR	23-03-2026	CRIMINAL MISC CASE MISSING IN THE CERTIFIED COPY OR ANNEXTURE
24	FMAT (WC)	4/2026	THE NEW INDIA ASSURANCE CO. LTD Mobile:9163329688 Email:RAJDEEPB22@GMAIL.COM	RAJDEEP BHATTACHARYA	23-03-2026	wrong bench and justice mentioned on form
25	MAT	433/2026	SUBHAJIT SARKAR Mobile:9830702399 Email:PROBALSARKAR1974@GMAIL.COM	PROBAL SARKAR	23-03-2026	JUSTICE NAME WRONGLY SPELLED
26	WPA	4889/2026	SUBHASISH NAG CHOWDHURY Mobile:9123819198 Email:BABAI.GHOSH.5050@GMAIL.COM	SUBHAM GHOSH	23-03-2026	LOGO NOT FOUND,RESPONDENT 1 STATE MISSING
27	WPA	4953/2026	UTTAM KUNDU Mobile:8116894680 Email:BUSRAKHATOON04@GMAIL.COM	BUSRA KHATOON	23-03-2026	LIST OF DATES SHORT LIST OF DATES SYNOPSIS ARE MISSING
28	WPA	4954/2026	SOMA BARMAN MANDAL Mobile:8116894680 Email:BUSRAKHATOON04@GMAIL.COM	BUSRA KHATOON	23-03-2026	SHORT LIST OF DATES AND LOGO MISSING
29	WPA	5270/2026	MAYA HAZRA BAISHYA Mobile:9836724635 Email:DEBJANI.SENGUPTA93@GMAIL.COM	DEBJANI SENGUPTA	23-03-2026	NO LOGO
30	WPA(P)	107/2026	NEMAI CHANDRA MAITY AND ORS. Mobile:9874116893 Email:BHATTACHARYA.AVIROOP@GMAIL.COM	AVIROOP BHATTACHARYA	23-03-2026	ADV. SIGN IS MISSING AT ZERO PAGE OF 2ND JUDGES COPY
31	WPLRT	45/2026	ANIMA MONDAL (DECEASED) REPTD. BY RAMLAL MONDAL AND ORS Mobile:9051456086 Email:HIMADRIKMAHATA.1950@GMAIL.COM	HIMADRI KUMAR MAHATA	23-03-2026	CAUSE TITLE WRONG